

(b) Review by Government on the working of the above Port Trust. (Placed in Library. *See* No. LT-1054/96)

(iv) (a) Annual Administration Report of the Cochin Port Trust, Cochin for the year 1995-96, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Port Trust. (Placed in Library. *See* No. LT-1061/96)

(v) (a) Annual Administration Report of the Visakhapatnam Port Trust, for the year 1995-96, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Port Trust. (Placed in Library. *See* No. LT-1060/96)

IV. A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 103 of the Major Port Trusts Act, 1963:—

(i) (a) Annual Accounts of the Tuticorin Port Trust, for the year 1995-96 and the Audit Report thereon.

(b) Review by Government of the Annual Accounts. (Placed in Library. *See* No. LT-1058/96)

(ii) (a) Annual Accounts of the Mumbai Port Trust, for the year 1995-96 and the Audit Report thereon.

(b) Review by Government of the Annual Accounts. (Placed in Library. *See* No. LT-1059/96)

(iii) (a) Annual Accounts of the Kandla Port Trust, for the year 1995-96 and the Audit Report thereon.

(b) Review by Government of the Annual Accounts. (Placed in Library. *See* No. LT-1057/96)

(iv) (a) Annual Accounts of the Viskhapatnam Port Trust, for the year 1995-96, and the Audit Report thereon.

(b) Review by Government of the Annual Accounts. (Placed in Library. *See* No. LT-1056/96)

V. A copy each (in English and Hindi) of the following papers:—

(i) (a) Thirtieth Annual Report and Accounts of the Navik Bhavishya Nidhi (Seamen's Provident Fund Organisation), Mumbai, for the year 1995-96, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organisation. (Placed in Library. *See* No. LT-1065/96)

(ii) (a) Statement giving reasons for the delay in laying the Annual Report and Accounts of the hoogh-ly Dock and Port Engineers Limited, Calcutta, for the year 1995-96, within the stipulated period. [Placed in Library. *See* No. LT-1066/96]

1. Report and Accounts (1995-96) of the Rehabilitation Plantation ■ Ltd., Punalur, Kerala and related papers

2. Report and Accounts (1995-%) of the repatriates Cooperative Finance and Development Bank Ltd., Chennai and related papers

[Placed in Library. *See* No. LT-1066/ 96]

SHRI INDRAJIT GUPTA: Madam, I beg to lay on behalf of Shri Maqbool Dar on the Table:

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:—

(i) Twentieth Annual Report and Accounts of the Rehabilitation Plantations Limited, Punalur.

Kerala, for the year 1995-96, together with the Auditor's Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Company. (Placed in Library. *See* No. LT-1107/96)

II. A copy each (in English and Hindi) of the following papers:—

(i) Annual report and Accounts of the Repatriates Cooperative Finance and Development Bank Limited, Chennai for the year 1995-96 together with Auditors' Report on the Accounts.

(ii) Review by Government on the working of the above Cooperative. (Placed in Library. *See* No. LT-1108/96)

(i) **Report and Accounts (1995-96) of the Himalayan Mountaineering Institute, Darjeeling, West Bengal and related papers**

(ii) **Report and Accounts (1995-96) of the Nehru Institute of Mountaineering, Uttarkashi, Uttar Pradesh and related papers**

(iii) **Report and Accounts (1995-96) of the Jawahar Institute of Mountaineering and Winter Sports, Aru (Pahalgam) Jammu and Kashmir and related papers**

SHRI N.V.N. SOMU: Madam, I lay on the table a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Himalayan Mountaineering Institute, Darjeeling, West Bengal, for the year 1995-96, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Institute. (Placed in Library. *See* No. LT-1273/96)

(ii) (a) Annual Report and Accounts of the Nehru Institute of

Mountaineering, Uttarkashi. Uttar Pradesh, for the year 1995-96, together with the Audit Report on the Accounts.

(b) review by Government on the working of the above Institute. (Placed in Library. *See* No. LT-1274/96)

(iii) (a) Annual, report and accounts of the Jawahar Institute of Mountaineering and Winter Sports, Aru (Pahalgam), Jammu and Kashmir, for the year 1995-96 together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Institute. (Placed in Library. *See* No. LT-1275/96)

REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

MISS SAROJ KHAPARDE (Maharashtra): I present the Forty-second Report (in English and Hindi) of the Committee on Government Assurances on the action taken by Government on the Forty-first Report of the Committee pertaining to Maruti Udyog Limited.

REPORTS OF COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI DIPANKAR MUKHERJEE (West Bengal): I lay on the table, a copy each (in English and Hindi) of the following reports of the Committee on Public Undertakings:—

(i) First Report on Action Taken by Government on the recommendations contained in their Forty-Third report (Tenth Lok Sabha) on Mazagon Dock Limited.

(ii) Second Report on Action Taken by Government on the recommendations contained in their 54th Report (Tenth Lok Sabha) on rural Electrification Corporation Limited.

(iii) Third Report on Action Taken